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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 436/92

Dated : 4.11.1992

BETWEEN :

M.V.R.Mohan Rao

.. Applicant.

A N D

1. Director General  
Department of Posts  
Ministry of Communications,  
New Delhi - 110 001.

2. The Chief Post Master General,  
A.P.Circle, Abids,  
Hyderabad - 1.

3. The Superintendent of Posts  
RMS 'V' Division,  
Visakhapatnam - 530 001.

.. Respondents.

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Counsel for the Applicant

.. Mr. M.R.Chandramouli

Counsel for the Respondents

.. Mr. N.V.Raghava Reddy

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CORAM:

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

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(19)

Order of the Single Member Bench delivered by  
Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.).

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This is an application filed by the applicant herein under Section 19 of the Administrative Tribunals Act to direct the respondents to appoint the applicant in any suitable post on compassionate grounds after relaxing the recruitment rules and pass such other order or orders as may deem fit and proper in the circumstances of the case.

The facts giving rise to this OA in brief are as follows:

2. The applicant's father is one Sri M. Sopalam L.S.G. S.A., HRO, Visakhapatnam. He died while in service on 10.8.1990. He left beyond him his wife one daughter and 3 sons. The applicant herein is the eldest son. It is said that the applicant <sup>had</sup> studied up to Intermediate. A reference has been made to the respondents to appoint the applicant on compassionate grounds. The applicant did not receive favourable reply. Hence the present OA.

3. When this OA came up for hearing today Mr. N.V. Raghava Reddy, Standing Counsel for the respondents produced before us a copy of the letter of the Chief Post Master General, A.P., Hyderabad addressed to him wherein it is stated that the case of the applicant had been approved for appointment in relaxation of recruitment rules ~~in~~ by the Circle Selection Committee <sup>The Committee's</sup> and his name stands first in the waiting list. <sup>he has also</sup> ~~in~~ <sup>dismissed by</sup> further instructed in the said letter to get the OA infructuous in view of the selection of the applicant by the respondents to provide an appointment on compassionate grounds. So, as the applicant is already selected for a considerable post and <sup>available</sup> <sup>in</sup> the respondents are eager to appoint the applicant in the

T. C. R.

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said post on compassionate grounds nothing survives in this OA for consideration. Hence this OA is dismissed as infructuous leaving the parties to bear their own costs.

*T. Chandrasekhar Reddy*  
(T. CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated : 4th November, 1992

(Dictated in Open Court)

*8/20/1992*  
Deputy Registrar (J)

To

1. The Director General, Department of Posts, Ministry of Communications, New Delhi.1,
2. The Chief Post Master General, A.P.Circle, Abids, Hyderabad-1.
3. The Superintendent of Posts, RMS 'V' Division, Visakhapatnam-1.
4. One copy to Mr. M. P. Chandramouli, Advocate, 1-7-139/1, S. R. K. Nagar, Hyderabad.
5. One copy to Mr. N. V. Raghva Reddy, Addl. CGSC. CAT. Hyd.
6. One spare copy.

pvm.

*30/11/92  
pvm*

*R.M*  
18/11  
TYPED BY

(3)

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T. CHANDRASEKHAR REDDY:  
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

Dated: 11 -11 -1992

ORDER/JUDGMENT

R.A. /C.A. /M.A.No

in

O.A.No. 436 | 92

T.A.No.

(wp.No )

Admitted and interim directions  
issued.

Allowed

Central Administrative Tribunal

DESPATCH

Disposed of with directions

24 NOV 1992

Dismissed

HYDERABAD BENCH

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No orders as to costs.

pvm

*Q. 120/92*